

**Central Administrative Tribunal
Principal Bench**

OA No.1971/2017

New Delhi, this the 31st May, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

N.D. Bhagatkar, Group 'A'
Aged 58 years, Working as Chief Engineer (QS&C)
S/o Shri Dharma Bhagatkar
R/o Multi Storied Flats – 402
Central Government Officers Flats
Bapu Dham, Chanakaya Puri
New Delhi-110029. ..Applicant

(By Advocates: Shri V.K. Garg, Senior Advocate and Shri
Ashish Nischal)

Versus

1. Union of India through its Secretary
Ministry of Defence
South Block, New Delhi-110001.
2. Union Public Service Commission
Through its Secretary
Dholpur House, Shahjahan Road
New Delhi-110069. ..Respondents

ORDER (ORAL)

Justice Permod Kohli :-

This Original Application has been filed seeking a direction for holding Departmental Promotion Committee(DPC) for the post of Additional Director General (Quantity Surveying & Contract [QS&C]) in Ministry of Defence. The applicant is presently working as Chief Engineer(QS&C). It is stated that the vacancy at the level

of Additional Director General (QS&C) in Ministry of Defence has been caused on 31.01.2017 on account of superannuation of Shri Satish Chander.

The prayer made in this OA is for a direction to the respondents to hold DPC to consider the applicant for promotion to the grade of Additional Director General (QS&C) w.e.f. 01.02.2017.

2. Keeping in view the prayer made, we direct respondent No.1 to take a decision for filling up the post of Additional Director General (QS&C) within a period of one month and in the event the decision to fill up the post is taken, necessary information shall be furnished to respondent No.2 for convening the DPC. On receipt of complete proposal from respondent No.1, the respondent No.2 shall convene the DPC within six weeks and forward its recommendations to respondent No.1 for necessary orders.

3. OA is accordingly disposed of.

(K.N. Shrivastava)
Member(A)

(Justice Permod Kohli)
Chairman

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